

**THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NOTICE

Pursuant to the Office memorandum(s) bearing No.(i) FM5 /2010/29 dtd 29.03.2012 and (ii).FM5/2010/63 dtd 10.07.2018, all the officers and staff of the Registry of the Gauhati High Court (Principal Seat) at Guwahati, are hereby directed to furnish an undertaking to the effect that he/she or his/her spouse is not claiming any house rent Allowance from his/her Employer, if employed and are serving in the same station, irrespective of their employment, whether under Central Govt./Central Govt. undertaking or State Govt./ State Govt. undertaking. The undertaking is to be submitted to the Accounts Section of the Registry within 15-06-2019.

Sd/-
Sri. Robin Phukan
Registrar General

Memo NO.HC-VIII- 12 / 2019 / 575 /AC dated: 28.05.2019

Copy to-

1. Registrar (Vig.)/Registrar (Judl.)/Registrar (Admn.)/Registrar (Estt.), Gauhati High Court, Guwahati
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court
3. All Jt.Registrar(s)/Deputy Registrar(s)/Asstt. Registrar(s), Gauhati High Court,Guwahati.
4. Assistant Registrar (Est.) ie in-charge Sr.Private Secretaries/ Private Secretaries /Sr. Personal Assistants. She is requested to circulate the Notice amongst all the Sr.Private Secretaries/Private Secretaries/Sr. Personal Assistants of Hon'ble Judges, Gauhati High Court, Guwahati.
5. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
6. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. System Analyst, Gauhati High Court, Guwahati, He is requested to upload the Notice in the official website of Gauhati High Court, Guwahati.
9. Programmer(s), Gauhati High Court, Guwahati
10. All AO (Judicial)s of the Registry of Gauhati High Court, Guwahati. He/She is requested to circulate the Notice amongst all his/her subordinate staff.
11. All Court Master(s), Gauhati High Court,Guwahati
12. CA to Registrar(Gen.)/Registrar(Vig.)/Registrar(Judl.)/Registrar(Admn.)/Registrar (Estt.), Gauhati High Court, Guwahati
13. Court Officer (No.I/II), Gauhati High Court, Guwahati. He is requested to circulate the Notice amongst all his/her subordinate staff.
14. Notice Board.


Registrar General 28.05.19